

Contested Commercial Cases disposed during the month of May, 2023														
Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Settled)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/60/2022	2022	Union of India through General Manager, South Eastern Railway Vs M/S Tirupathi Marketing and Services	Shreeram Yadav	28-11-2022	Yes ** pre-institution mediation falls jurisdiction DLSA	10-05-2023	163	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 34
2	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/23/2021	2021	WODA AGRO PVT. LTD Vs FORT PROJECTS PVT LTD	PRIYANKAR BASU MALLICK	24-09-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	11-05-2023	594	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151
3	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Title Suit/17/2021	2021	North Eastern Electric Power Corporation Ltd Vs Fiitjee Ltd	Vishwarup Acharyya	16-08-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	12-05-2023	634	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151
4	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/14/2022	2022	Debasis Bose Vs Suman Chakraborty	KH. AFTABUDDIN	16-03-2022	Yes ** pre-institution mediation falls jurisdiction DLSA	16-05-2023	426	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9
5	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/15/2022	2022	Debasis Bose Vs Suman Chakraborty	KH. AFTABUDDIN	16-03-2022	Yes ** pre-institution mediation falls jurisdiction DLSA	16-05-2023	426	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9

6	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/32/2021	2021	Satyendra Nath Roy Vs VCK Share and Stock Broking Services Limited	Neeraj Jhunjhunwala	24-12-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	19-05-2023	511	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 34
7	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/9/2022	2022	Indicon Estates Pvt. Ltd. Vs ADCO Construction Pvt. Ltd.	Subhendru Halder	02-03-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	30-05-2023	454	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9
8	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Title Suit/9/2021	2021	Smt. Rama Dutt Vs Vishal Burman	Manabendra Saha Ray	05-04-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	31-05-2023	786	Contested	Na	Na	CODE OF CIVIL PROCEDURE, 151
9	Asansol Commercial Court	Paschim Bardhaman	Misc. Arbit. Case/4/2021	2023	CHITTARANJAN LOCOMOTIVE WORKS Vs M/S Simplex Engineering and foundry works pvt ltd	Ld. G.P (Sisir Kumar Mukherjee) V/s Manipadma Banerjee	17-03-2021	NO	10-05-2023	784 days	Contested	No	No	Arbitration and Conciliation Act, Under Secction=34
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case (Arb)/75	2022	SRI CHAMPAK BHATTACHARJEE AND 2 ORS Vs M/S SREE RAM ENTERPRISE AND 3 ORS	TARAK MUKHERJEE	30.09.2022	No	08.05.2023	220 Days	Contested	Nil	Nil	Sec 34
11	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case (Arb)/32	2023	SHIVAM INDUSTRIAL PARKS AND ESTATES LIMITED Vs SALTEE INFRASTRUCTURE LIMITED AND 5 OTHERS	TUHIN CHATTERJEE	27.03.2023	No	11.05.2023	45 Days	Contested	Nil	Nil	Sec 9

12	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case (Arb)/71	2022	THE OODLABARI COMPANY LIMITED Vs YOURS PROJECTS PRIVATE LIMITED	BISWAJIT KUMAR	19.09.2022	No	12.05.2023	235 Days	Contested	Nil	Nil	Sec 9
13	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case (Arb)/01	2023	SHRI SWAPAN KUMAR GHOSH Vs M/S M.S. CONSTRUCTION AND 6 OTHERS	DIPANKAR BANERJEE	06.01.2023	No	31.05.2023	145 Days	Contested	Nil	Nil	Sec 9
14	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case (Arb)/40	2023	M/s Narasingha infrastructure pvt ltd Vs M/S Gurukul Homes pvt ltd and four others	Avilash Chatterjee	04.05.2023	No	31.05.2023	27 Days	Contested	Nil	Nil	Sec 9
15	Commercial Court at Siliguri	Darjeeling	No Data Provided											